

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4155  
ANSWERED ON:19.04.2002  
INSURANCE CLAIMS  
MONI KUMAR SUBBA

**Will the Minister of FINANCE be pleased to state:**

- (a) whether a number of claims for loss of insured silk merchandise in transit to New York pending with Oriental Insurance Company Limited, since 1997;
- (b) if so, the reasons for inordinate delay in settlement of the claims; and
- (c) the steps taken by the company for early settlement of these claims?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a)to(c): The Oriental Insurance Company Limited (OICL) have reported that there is no claim case pending for loss of Silk Mercandise in transit to New York with them since 1997.